

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 409/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2017

NAME OF THE PARTIES:

Magicrete Buildings Solutions Pvt. Ltd.

V/s.

Pratibha Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
3.	Disha Ponda	Adv for Corporate	Honda
	ilb India		
	Low	Debter	

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Counsel Shrey Adv. for
Factorpekar alw Operational
Me. Akenita. Palvia Creditor
Ilb. DRIBBRILLA Associates

arfaluie

TCP No.409/I&BP/NCLT/MB/MAH/2017

In the Winding up petition filed by the Petitioner, the Petitioner is hereby permitted to furnish all the documents along with an Affidavit, within one week hereof.

List this matter on 11.10.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)